

(b) if so, when he is expected to visit India?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON) : (a) Yes.

(b) The President expressed his wish to visit India, but he could not say definitely when this might take place.

## WRITTEN ANSWERS TO QUESTIONS

### INDUSTRIAL COMMITTEES

3. SHRI M. VALIULLA: Will the Minister for LABOUR be pleased to state:

(a) when the Industrial Committees on—

- (i) Cotton Textile,
- (ii) Coal Mining,
- (iii) Cement,
- (iv) Tanneries,
- (v) Leather Goods Manufactures, and
- (vi) Plantations, were

set up;

(b) what were the functions of these committees;

(c) how many meetings were held by each committee since 1947; and

(d) who were the members of these committees?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABHAY ALI) (a), (b), (c) and (d). A statement giving the required information is attached.

### STATEMENT

(a) The Committees were set up in 1947.

(b) The Industrial Committees discussed various specific problems special to the industries covered by them.

(c) *Meetings of Industrial Committees—*

- (i) Cotton Textiles—One Session (January 1948).
- (ii) Coal Mining—Five Sessions, (January 1948, September 1948, March 1951, April 1952, and August 1956).
- (iii) Cement—Two Sessions (September 1948, and March 1954).
- (iv) Tanneries and Leather Goods Manufactories—One Session (December 1948).
- (v) Plantations—Seven Sessions (January 1947, April 1948, November 1950, December, 1952, January 1954, July 1954, and August-September 1955).

(d) *Composition of Committees—*

Each Industrial Committee was composed of representatives of—

- (i) Government (Central and States),
- (ii) Employers, and
- (iii) Workers.

Employers and Workers were given equal representation on these Committees. The composition of every Industrial Committee was decided before a meeting of the committee was called.

### EXPORT PROGRAMME OF COFFEE

4. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRIES be pleased to state:

(a) what is the export programme of coffee in 1957-58;

(b) how much coffee is proposed to be retained in the country for home consumption; and

(c) how much was retained for such consumption in the years 1954-55, 1955-56 and 1956-57?

THE MINISTER FOR COMMERCE AND INDUSTRIES (SHRI MORARJI DESAI) : (a) A quantity of 11,050 tons of Coffee has been allocated for export out of the 1956-57 crop.

(b) The quantity that is proposed to be retained in the country for release for home consumption during the calendar year 1957 is 25,810 tons.

(c) The quantity that was released for home consumption during the last three years is given below:—

Year	Quantity released for consumption in the internal market
1954 .. .	21,524 tons.
1955 •• •	22,341 tons.
1956 .. ..	23,686 tons.

#### FINANCIAL AID GIVEN BY GOVERNMENT TO DISPLACED STUDENTS

5. SHRI M. VALIULLA: Will the Minister for REHABILITATION be pleased to state:

(a) the extent of financial aid rendered by Government in 1956-57 to displaced students from—

(i) East Pakistan, and

(ii) West Pakistan, studying in schools and colleges; and

(b) the number of students thus benefited?

THE DEPUTY MINISTER FOR REHABILITATION (SHRI J. K. BHONSLE) : (a) As the accounts for the year 1956-57 have not yet been closed, it is not possible to furnish figures of actual expenditure. But a budget allocation of Rs. 114-00 lakhs and Rs. 45-84 lakhs respectively has been made for the Eastern and Western Regions, on this account, during the year 1956-57.

(b) The information is not available yet and will take considerable time to collect. It will, however, in due course, appear in the reports on the activities of this Ministry that are compiled periodically.

#### QUALITY AND PRICE OF TYPEWRITERS MANUFACTURED IN INDIA AS COMPARED TO THE IMPORTED MACHINES

6#. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRIES be pleased to state how the typewriters manufactured in India compare with the imported machines as regards quality and price?

THE MINISTER FOR COMMERCE AND INDUSTRIES (SHRI MORARJI DESAI) : The typewriters manufactured in India compare favourably with the imported machines both in regard to quality and price.

#### DIPLOMATIC IMMUNITY FOR THE CITIZENS OF AMERICA AND THE U.S.S.R. IN INDIA

7. SHRI M. VALIULLA: Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 19 in the Rajya Sabha on the 17th February 1954 and state:

(a) the number of citizens of (i) the United States of America and (ii) the Union of Soviet Socialist Republics who were enjoying diplomatic immunity in this country in each year from 1954 onwards; and

(b) whether there is any limit to the number of persons entitled to diplomatic immunity from any one embassy?

THE PRIME MINISTER AND THE MINISTER FOR EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) (i) U.S.A.—

1954	••	••	••	112
1955	••	••	••	117
1956	••	••	••	133